
Rajiv Dhamija Vs Alliance Broadband Services Pvt. Ltd. & Another

Company Appeal (AT) (Insolvency) No. 1002 Of 2019

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Oct. 22, 2019

Acts Referred:

Insolvency And Bankruptcy Code, 2016 " Section 7, 9, 12A

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Kanthi Narahari, Member
(Technical)

Bench: Full Bench

Advocate: Nidhi Mohan Parashar, P. Sharma, Ratnako Banerji, Abhijeet Sinha, Arijit
Mazumdar, Saikat Sarkar, Akansha Kaushik, Kanishk, Devendra Raut, Garima Bajaj, Kunal
Tandon, Niti Jain, Rashmi Singhania, Prodyut Banerjee, Sujan Kumar Ghosh, Vinay Shukla

Final Decision: Disposed Of

Judgement